

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 219 of 2020

IN THE MATTER OF:

Shrikant Gopilal Rathi & Ors.

...Appellants

Versus

Nagarjuna Agro Chemicals Pvt. Ltd. & Ors.

...Respondents

Present: -

For Appellant: Mr. Nakul Mohta, Mr. Bharat Monga and Mr. Amit Rajkoiya, Advocates.

For Respondent: Mr. Anirudh Wadhwa, Advocate for R-1 to 3.

O R D E R
(Virtual Mode)

19.01.2021 In terms of the order dated 22-12-2020 direction was issued to Ld. National Company Law Tribunal, Hyderabad to pass final orders on I.A. No. 989 of 2020 in C.P. No. 203/241/HBD/2020 within two weeks'.

2. Today, when the case was called out learned counsel for the Appellant and Respondent are present.

3. Learned counsel for the Appellant submits that in view of the direction passed by this Appellate Tribunal the Ld. NCLT, Hyderabad passed final orders in I.A. No. 989 of 2020.

4. Learned counsel for the Appellant submits that he does not want to press this instant Appeal. The Appeal is disposed of as not pressed.

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)